

FORM-G
INVITATION FOR EXPRESSION OF INTEREST FOR

EXCEL OVERSEAS PRIVATE LIMITED -under CIRP, operating in manufacturing, imports and exports of rough and polish diamonds, having registered office at GW-6140, Bharat Diamond Bourse, Bandra Kurla Complex, Bandra East Mumbai - 400051, Maharashtra and manufacturing unit at Plot no. 176-A, Surat Special Economic Zone, Sachin, Surat- 394230, Gujarat.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

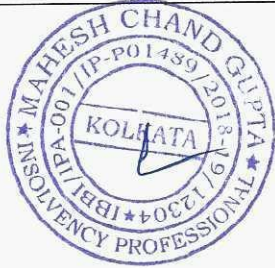
Sl. No.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	Excel Overseas Private Limited. CIN: U36910MH1992PTC065058 PAN: AAACE1857G
2.	Address of the Registered Office	GW- 6140, 6th floor, Tower-G, Bharat Diamond Bourse, Bandra Kurla Complex, Bandra (East), Mumbai – 400051.
3.	URL of Website	www.exceloverseas.co.in
4.	Details of Place where majority of fixed assets are located	Surat: - Plot no. 176-A, Surat Special Economic Zone, Sachin, Surat- 394230. - Unit no-303, Krishna Diamond Part-B, of knowing Ganga Narottam Ni Wadi, F P No- 25/A/1, Vastadevi Road, Gotalawadi, Katargram, Opp. Jariwala Compound, B/H, Gayatri Temple, Surat – 395006 Mumbai: - unit no-347, Panchratna Building, Plot No. 21, Mama Parmanand Marg, Opera House, Mumbai – 400004. - GW- 6140, 6th floor, Tower-G, Bharat Diamond Bourse, Bandra Kurla Complex, Bandra (East), Mumbai – 400051 (on lease basis) In terms of regulation 36A(1A) of CIRP regulations, “The resolution professional may, with the approval of the committee, invite expression of interest for submission of resolution plans for the corporate debtor as a whole, or for sale of one or more of assets of the corporate debtor, or for both.”
5.	Installed capacity of main products / services	Approximately 25,000 CTS per month
6.	Quantity and value of main products/services sold in last financial year	The CD has started working on job-contract basis for which service charges is billed. In the Financial Year 2025-26, Goods Exported is valued at Rs.6.60 crores and services sold is valued at Rs.5.14 Crores.
7.	No of employees/workmen	Surat: 161 workmen & 3 employees Mumbai: 1 employee
8.	Further details including last available financial statements (with schedules) of two Years, lists of creditors are available at URL :-	Details can be sought by sending email at cirp.excel2026@gmail.com
9.	Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.excel2026@gmail.com
10.	Last date for receipt of Expression of Interest	29-08-2026



FORM-G
INVITATION FOR EXPRESSION OF INTEREST FOR

11.	Date of issue of provisional list of prospective resolution applicants	03-09-2026
12.	Last date for submission of objections to provisional list	08-09-2026
13.	Date of issue of final list of prospective resolution applicants	14-09-2026
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants.	19-09-2026
15.	Last date for submission of Resolution Plans	19-10-2026
16.	Process email id to submit Expression of Interest	cirp.excel2026@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Small Manufacturing Udyam registration No-UDYAM-MH-18-0024478 dated 09-11-2020.

Date: 14th August 2026
Place: Kolkata



Mahesh Chand Gupta

Resolution Professional

In the matter of Excel Overseas Private Limited

E-mail ID: cirp.excel2026@gmail.com

Mobile number: 9831046652

IBBI Registration No.: IBBI/PA-001/IP-P01489/2018-2019/12304

AFA No.: - AA1/12304/02/300627/109025 Valid Upto-30-06-2027